

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: Andhra Pradesh Judicial Academy, Secunderabad - Training Programme - District and Sessions Judges - Nomination of 15 recently promoted District and Sessions Judges except Sri M.P.Sannidhi Rao, since retired from service, to participate in the XV Professional Advancement Course for two weeks from 12.03.2018 (Monday) to 24.03.2018 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad - ORDERS - ISSUED.**

- REF:**
1. G.O.Ms.No.75, Law (L.A & SPL.C) Department, dated 15.09.2017, Government of Telangana, Hyderabad.
  2. G.O.Ms.No.32, Law (L.A & J - SC.F) Department, dated 19.09.2017, Government of Andhra Pradesh, Amaravathi.
  3. High Court's Proceedings in ROC.No.2611/2017-B.Spl., dated 22.09.2017.
  4. Letter ROC No. 110/2018/APJA-Sec'bad, dated 06.02.2018 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

**ORDER ROC.NO.953/2018-B.SPL. DATED: 16.02.2018**

**The High Court is pleased to pass the following order:**

The following 15 recently promoted District and Sessions Judges, mentioned in Column No.2, excluding Sri M.P.Sannidhi Rao, who retired from service, are hereby nominated to participate in the XV Professional Advancement Course for two weeks from 12.03.2018 (Monday) to 24.03.2018 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad and are directed to handover charge of their posts to the officers mentioned in Column No.3, and proceed to attend the said Course and to report at the Academy at 8.30 a.m., on 12.03.2018 (Monday).


SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. G.MALATHI, Judge, Family Court-cum-IX Addl. District and Sessions Judge, East Godavari at Rajamahendravaram.	Special Judge for trial of cases under SCs and STs (POA) act, 1989-cum-X Addl. District Judge, Rajamahendravaram, East Godavari District.
2.	SRI S.RAMESH, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Ongole, Prakasam District.	Prl. District and Sessions Judge, Prakasam at Ongole.

3.	SRI CH.RAJA GOPALA RAO, Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole.	I Addl. District and Sessions Judge, Prakasam at Ongole.
4.	SRI V.BALA BHASKARA RAO, VIII Addl. District and Sessions Judge, Rangareddy District.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
5.	SRI A.KARNA KUMAR, VIII Addl. District and Sessions Judge, Chittoor.	IX Addl. District and Sessions Judge, Chittoor.
6.	SMT. V.A.L. SATYAVATHI, XXV Addl. Chief Judge, City Civil Court, Hyderabad.	XXIV Addl. Chief Judge, City Civil Court, Hyderabad.
7.	SMT. S.N.SREEDEVI, IX Addl. Chief Judge, City Civil Court, Hyderabad.	X Addl. Chief Judge, City Civil Court, Hyderabad.
8.	SMT. N.SANTHI, VII Addl. District and Sessions Judge, Gudur, Nellore District.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.
9.	SMT. KRADHA RATNAM, II Addl. District and Sessions Judge, Guntur.	I Addl. District and Sessions Judge, Guntur.
10.	SRI R.SIVA KUMAR, XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District.	XII Addl. District and Sessions Judge, Visakhapatnam.
11.	SRI M.VENKATA HARINATH, II Addl. Chief Judge, City Civil Court, Hyderabad.	Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.
12.	SRI O.VENKATA NAGESWARA RAO, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-XI Addl. District and Sessions Judge, Visakhapatnam.	Metropolitan Sessions Judge-cum- I Addl. District and Sessions Judge, Visakhapatnam.
13.	SMT. P.KAMALA DEVI, VI Addl. District and Sessions Judge, Gooty, Ananthapuram District.	Special Judge for trial of cases under SCs and STs (POA) Act-cum- VIII Addl. District and Sessions Judge, Ananthapuram.
14.	SRI HUZAIB AHMED KHAN, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District Judge, Nalgonda.	I Addl. District and Sessions Judge, Nalgonda.
15.	SMT. A.LAKSHMI, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Guntur.	III Addl. District and Sessions Judge, Guntur.

The Officers mentioned in Column No.3, will be in full additional charge of the post/s mentioned in corresponding Column No.2, during the period of absence of the above said officers who are nominated to participate in the XV Professional Advancement Course for two weeks from 12.03.2018 to 24.03.2018 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said Course, the officers mentioned in Column Number 2, will rejoin duty in their respective posts.

- NOTE:** 1. The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Andhra Pradesh Judicial Academy, Secunderabad.
2. The nominated officers are entitled only for actual journey time before reporting at Andhra Pradesh Judicial Academy, Secunderabad.

  
**REGISTRAR GENERAL**  
**FAC.REGISTRAR (VIGILANCE)** 16/2

To

1. The officers.
  2. The incharge officers.
  3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the proceedings in the High Court's website).
  4. The Director, A.P. Judicial Academy, Secunderabad.
  5. The Chief Judge, City Civil Court, Hyderabad.
  6. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
East Godavari at Rajamahendravaram, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Chittoor, Nellore, Guntur, Visakhapatnam, Ananthapuram, Nalgonda and Guntur.
  7. The Pay and Accounts Officer, Hyderabad.
  8. **THE DISTRICT TREASURY OFFICERS:**  
East Godavari at Kakinada, Prakasam at Ongole, Chittoor, Nellore, Guntur, Visakhapatnam, Ananthapuram, Nalgonda, Guntur and Rangareddy District at Nampally Exhibition Grounds, Hyderabad.
  9. **THE SECTION OFFICERS:** Special Officer Section, Vigilance Cell, E-Section, Work Review Cell, O.P.Cell, B-Section, Accounts Section, Computer Section, D-Budget Section, High Court of Judicature at Hyderabad.
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